ARIF): (a) and (b) Instructions have been issued that encroachments on public land in Delhi should be checked and prevented in the very beginning.

The DDA has reported that it has been taking the following steps in this direction :--

- (1) Fresh encroachments on land under the charge of Delhi Development Authority are removed as and when they are detected :
- (2) Watch & ward staff has been posted to have proper vigil;
- (3) Settled encroachments are being removed under a fixed Programme as and when the land is required for development work.
- (4) Small scattered pockets of unutilised land has been protected by providing fencing.

The MCD and NDMC have also reported that they have been taking action against encroachments under the provisions of the relevant laws and have been removing the encroachments from time to time.

(c) and (d) The DDA has reported that during the period from 1.3.82 to 23.3.83, 15,421 encroachments were detected out of which 9580 encroachments have already been removed by its Land Protection Branch. The NDMC has stated that the number of jhuggis/jhonpris on public land in NDMC area is 1432 out of which 200 were registered during the last one year and that the bulk of encroachments in the form of jhuggis/jhonpris has been intimated to the DDA for removal etc. The MCD has stated that the cases of encroachments have not been registered but encroachments have been removed by conducting frequent raids as required under the provisions of Delhi Municipal Corporation Act, 1957.

Prawn Cultivation in Orissa

5589. SHRI A.C. DAS: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some schemes have been implemented by the Centre for increasing prawn cultivation in States:
- (b) if so, the amount allocated for prawn cultivation to Orissa in 1981-82 and 1982-83; and
- (c) the details of the steps taken in Orissa to increase prawn Cultivation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes Sir.

(b) During 1981-82-Nil

During 1982-83-Rs. 2 lakhs.

(c) The Pilot Project on brackishwater fish farming set up at Inchudi in Balasore district of Orissa is nearing completion. This pilot project will demonstrate the feasibility of taking up brackishwater fish farming and act as demonstration-cum-extension training centre.

Under the Centrally Sponsored Scheme of development of brackishwater fish farming, a proposal has been received from Government of Orissa to implement the scheme in Brahamagiri area of Puri district at a cost of Rs. 12.00 lakhs. It is proposed to develop a total area of 175 ha. of brackishwater in Orissa.

Auction of DDA Plots in Wazirpur Complex

KESHAORAO SHRI 5590. Minister of PARDHI: Will the WORKS AND HOUSING be pleased to

(a) the number of plots sold by